

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI.

OA No. 125/99

New Delhi this the 15th day of January, 1999.

Hon'ble Smt. Lakshmi Swaminathan, Member (J)

Hon'ble Shri N. Sahu, Member (A)

In the matter of

Sh. Musaphir Ram  
S/O Shri Palki Ram,  
R/O E-II, Press Palace,  
Minto Road, New Delhi-1

... Applicant

(By Advocate Shri Karan Singh )

Versus

1. Union of India  
through Secretary,  
Directorate of Printing,  
Nirman Bhawan, New Delhi.
2. Director of Printing,  
Directorate of Printing,  
Nirman Bhawan, New Delhi.
3. The Manager,  
Government of India Press,  
Minto Road, New Delhi.

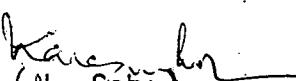
... Respondents

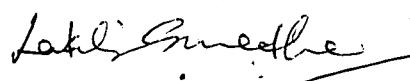
ORDER (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Member (J))

After hearing Shri Karan Singh, learned counsel for the applicant for some time, it was pointed out that this application is not only barred by limitation but also suffers from non-joinder of necessary parties. He seeks permission to withdraw the OA.

In the above circumstances, prayer is allowed. OA is dismissed as withdrawn.

  
(N. Sahu)  
Member (A)

  
(Smt. Lakshmi Swaminathan )  
Member (J)